

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

7. C.P. 297/2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

**NAME OF THE PARTIES:- SPACEANDPEOPLE INDIA PRIVATE
LIMITED**

Section: 66 of the Companies Act, 2013

ORDER

CP 297 of 2020

Present:- PCS, Kala Agarwal appeared for the Petitioner through VC.

The present Company Petition is taken up for clarification. Counsel appearing for the Petitioner seeks time to clarify by way of an additional affidavit. Let the same be filed well before the next date of hearing, the matter is *de-reserved*. List this matter for further consideration on **29.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)